

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.2388/96

Thursday this the 14th day of November, 1996.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN

HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

Shri Zile Singh,
T.S. Casual Labourer (Packer)
in Faridabad NIT HPO, under
Faridabad Postal Divn. resident of
Faridabad. Applicant

(By Advocate Mr. Sant Lal)

Vs.

1. The Union of India through the Secretary, Ministry of Communications, Deptt. of Posts, Dak Bhawan, New Delhi.
2. The Sr. Superintendent of Post Offices, Faridabad Divn. Faridabad-1.
3. The Sr. Postmaster Faridabad HPO NIT Faridabad-121001.
4. The Chief Postmaster General Haryana Circle, Ambala Cantt. ... Respondents

The application having been heard on 14.11.1996 the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), CHAIRMAN

Applicant who has been granted temporary status with effect from 1.2.92 pursuant to the orders in O.A.2061/93, seeks a direction to respondents to grant him temporary status with effect from 29.11.89, the date on which the scheme came into force. The impugned order does not state the reason for granting temporary status only from 1.2.92 nor does it say why it is not granted with

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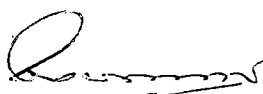
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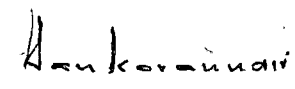
effect from the date on which the scheme came into force. Be that as it may, ventilating his grievances applicant has made A-4 representation which is pending consideration before 4th respondent Chief Post Master General. We direct that respondent to pass a speaking order on the representation within six weeks from today and communicate the order to applicant.

2. Applicant will produce a copy of this order and a copy of the Original Application before 4th respondent Chief Post Master General, who shall acknowledge the same and applicant will thereafter lodge the acknowledgment in the Registry of the Tribunal. The acknowledgment will form part of the record.

3. Original Application is disposed of with the aforesaid directions. No costs.

Dated this the 14th day of November, 1996.


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
CHAIRMAN

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